

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 393  
TO BE ANSWERED ON FEBRUARY 06, 2023**

**IMPLEMENTATION OF AMRUT**

**NO. 393. MS. KAVITA PATIDAR:  
DR. SUMER SINGH SOLANKI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the criteria specified for the successful implementation of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT);
- (b) the number of States and cities that have adopted the scheme so far;
- (c) the regions of Madhya Pradesh that have been included under the said scheme, the details thereof; and
- (d) whether tribal areas have also been included in the above mission, if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

(a) & (b): The Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in 500 cities across the country. The Mission focuses on development of basic infrastructure in the selected cities/towns in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport.

The expected outcomes of the Mission are:

- (i) Universal coverage for access to potable water for every household (HH) in Mission cities;
- (ii) Substantial improvement in coverage and treatment capacities of sewerage;
- (iii) Increase the amenity value of cities by developing greenery and well maintained open spaces (e.g. parks);

Till date, 137 lakh water tap connections have been provided through AMRUT & in convergence with other schemes against targeted 139 lakh water connections. Similarly, 104 lakh sewer connections (including households covered through Fecal Sludge and Septage Management) against targeted 145 lakh sewer connections, thus leading to a substantial improvement. Total sewage treatment capacity of 6,347 Million Litres per Day (MLD) is being developed through AMRUT projects of which, 2,840 MLD sewage treatment capacity has been created and 1,437 MLD capacity has been developed for recycle/reuse. AMRUT scheme has led to development of 2,320 parks adding 4,517-acre of green spaces. Additionally, 914-acre of green spaces will be added through ongoing park projects.

A sound institutional structure is the foundation to make Missions successful. Therefore, Capacity Building and a set of Reforms in Urban Local Bodies have been included in the Mission. Reforms will lead to improvement in service delivery, mobilization of resources and making municipal functioning more transparent and functionaries more accountable, while Capacity Building will empower municipal functionaries and lead to timely completion of projects.

For promoting energy conservation, 98 lakh out of 101 lakh identified conventional streetlights have been replaced with energy efficient LEDs leading to energy savings of 497 crore units per annum, resulting in reduction of CO<sub>2</sub> emission. To make cities credit worthy, Credit rating work has been completed in 470 cities. 164 cities have received Investible Grade Rating (IGR), including 36 cities with rating of A- or above. ₹3,940 crore has been raised through municipal bonds by 11 ULBs and ₹227 crore has been released as incentive to these ULBs for bonds issuance. Online Building Permission System (OBPS) has been made operational in 2,465 towns including 457 AMRUT cities to facilitate online issuance of construction permits. This has resulted in improvement of India's rank in Ease of Doing Business (EODB) in construction permits to 27 in World Bank's Doing Business Report (DBR) 2020 from 181 in 2018.

Geographic Information System (GIS) based Master Plan will be prepared for 461 AMRUT cities which will result in efficient urban governance through various layers such as property tax, water and sewage coverage etc. Final plans have been prepared for 152 towns and draft plans are ready for another 145 towns. To improve the capacities of States/cities in urban planning to promote land use efficiency and prevent urban sprawl, pilot scheme on implementation of Local Area Planning and Town Planning Scheme (LAP/TPS) have been taken up in 25 cities. Of these, 12 cities have completed their draft LAP-TPS.

In order to fast-track the implementation of the Mission for successful implementation, its progress has been periodically reviewed with States/UTs and monitored through regular video conferences, webinars, workshops etc. by the Ministry of Housing and Urban Affairs. There is a dedicated AMRUT portal for tracking the progress of projects. States/UTs are required to update data on the portal on regular basis. Implementation of projects at field level are assessed and monitored by Independent Review and Monitoring Agencies (IRMAs), appointed by each State and UT.

(c): 34 cities of Madhya Pradesh have been selected under AMRUT. They are as under:

Betul	Damoh	Jabalpur	Neemuch	Seoni
Bhind	Datia	Khandwa	Pithampur	Shivpuri
Bhopal	Dewas	Khargone	Ratlam	Singrauli
Burhanpur	Guna	Mandsaur	Rewa	Ujjain
Chhatarpur	Gwalior	Morena	Sagar	Vidisha
Chhindwara	Hoshangabad	Murwara	Satna	Omkareshwar
Dabra	Indore	Nagda	Sehore	-

(d): Tribal areas, if any, falling within the jurisdiction of the selected 500 cities/towns have been included under AMRUT scheme.